

NATIONAL COMPANY LAW TRIBUNAL

**AHMEDABAD BENCH
AHMEDABAD**

**TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New)
C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)**

Coram:

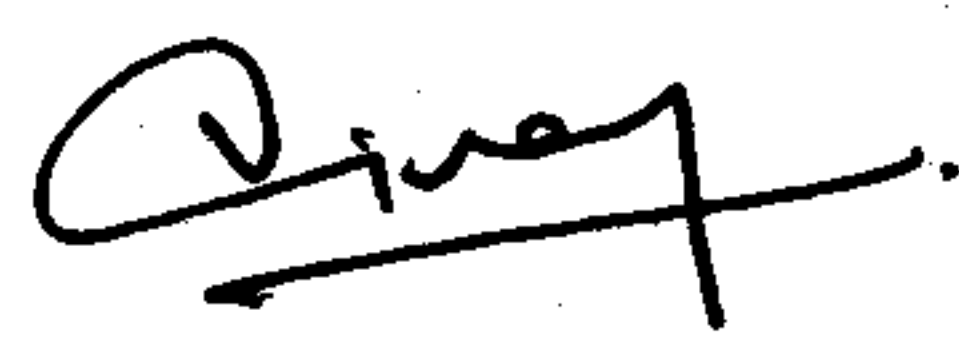
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

Name of the Company: Jyotsnaben P. Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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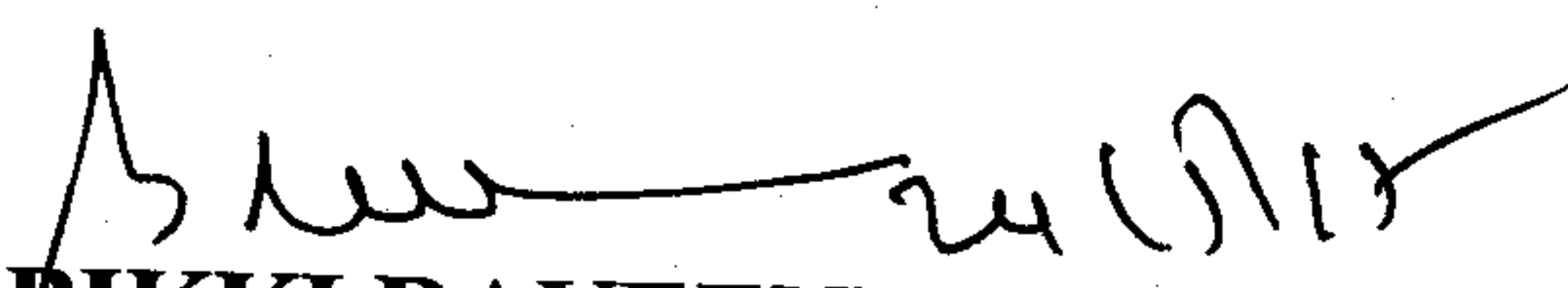
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|----|--------------------|----------|------------|---|
| 1. | Vinay Bairagra for | Advocate | Respondent |  |
| 2. | Mr. Anuj Trivedi | | | |

ORDER

None present for Petitioner. Learned Advocate Mr. Vinay Bairagra i/b Anuj Trivedi present for Respondents no. 1, 2 and 4. None present for other Respondents.

Learned Counsel for Respondents represented that stay granted by the Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 18.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of May, 2017.